

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/316/1A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
Principal Judge, Family Court No. III,
Kamrup (M), Guwahati.

Dated Guwahati, the 30th July, 2021.

Sub:- **Casual leave.**

Ref:- Letter No.FCK3/2/14/PJ/151/21, dtd. 28.07.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 28.07.2021, has been granted.

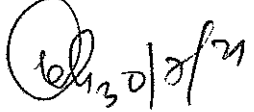
Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/31621 dated 30.7.2021
Copy to.

1. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Rd/21